

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 38/2020

Tanaji Gambhire ... Applicant
v.
Union of India & Ors. ... Respondents

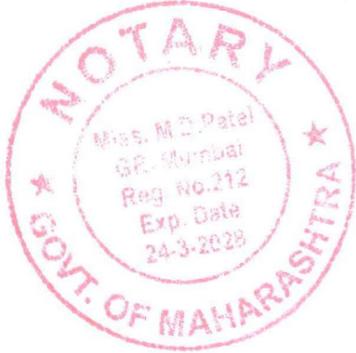
REPLY AFFIDAVIT BY RESPONDENT NO. 4,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

I, Dattatray Suryakant Bhalerao, working as Scientist II & Under Secretary,
Environment and Climate Change Department, Government of Maharashtra do
hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to
swear this Affidavit based upon the records available with this office.

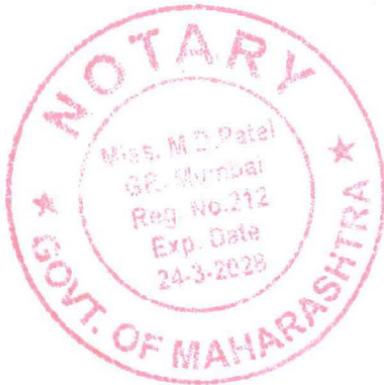
1. It is submitted that at the very outset this respondent denies each
averment made in the present application which is contrary to and
inconsistent with the averments made and the facts stated in the present
reply. It is submitted that nothing stated in the application may deemed

to have been admitted by this respondent unless and until the same has been admitted by the respondent.



2. The present application is regarding violation of first Environment Clearance granted by MoEF dated 25-06-2007 and second Environment Clearance dated 20-09-2019 granted by SEIAA, Maharashtra and for other violations allegedly done by the PP M/s Paranjape Schemes (Constructions) Ltd. for their project named and styled as Magnolia at plot no. 136/2, Baner Pashan Link Road, Pune.
3. The first EC was granted by MoEF on June 25, 2007 for total plot area of 17,400 m² and for total built up area of 22,592 m². If PP has exceeded the construction limit, and if it has resulted into any change in the project, PP should have communicated this to MoEF and should have got fresh appraisal from the MoEF. However, since the said EC has been granted by MoEF, it is kindly submitted, that it would be appropriate for MoEF&CC to comment on it.
4. On 10-07-2018, PP applied to SEAC for expansion of their residential and commercial project. The application was for modernization of earlier Environmental clearance for total plot area of 17400.00 Sq.Mtrs, FSI area of 25064.00 Sq.Mtrs. Non FSI area of 11692.00 Sq.Mtrs and total BUA of 36756.00 Sq.Mtrs.
5. SEAC considered the proposal of the PP in their 80th Meeting dated 15th January, 2019. SEAC asked the PP to submit information on the following points –

- 1) PP to obtain and submit following NOC's: a) CFO NOC, b) Water supply NOC with quantity, c) Drainage NOC.
- 2) PP has proposed UGT below ramp. PP to submit cross sections through UGT proposing minimum 1.5 m clear headroom over the UGT for cleaning purpose, otherwise shift UGT at suitable location.
- 3) PP to submit debris management plan including (a) debris required for refilling, (b) contour plan, (c) details of site where excess debris will be disposed, capacity of the site and NOC of plot owner. PP shall also ensure that debris disposed on other plot shall not be disposed on another plot. If it is to be disposed on another plot, the same shall be carried out as per prevailing environmental laws.
- 4) PP to revise Disaster management plan by inclusion of Disaster Management Committee.
- 5) PP to submit list of existing trees on plot and undertaking for retaining them.
- 6) PP to submit reports of existing STP, WTP, OWC on Vermicomposting facilities on the site in compliance with the conditions of pervious EC.



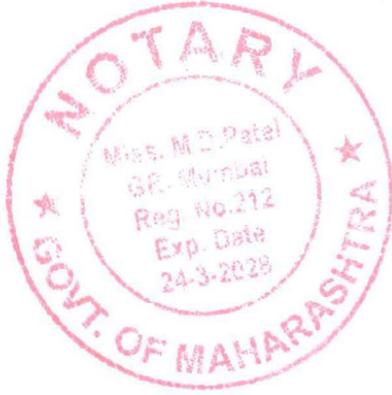
Copy of SEAC MoM 80th Meeting dated 15th January, 2019 is marked and annexed as **Annexure 1.**

6. Later, SEAC considered the proposal of the PP in their 90th Meeting dated 10th July, 2019. SEAC decided to recommend the project for Environment Clearance, to SEIAA.

Copy of SEAC MoM 90th Meeting dated 10th July, 2019 is marked and annexed as **Annexure 2.**

7. Later, SEIAA considered the proposal of the PP in their 174th Meeting dated 29th August, 2019. SEIAA decided to grant EC to PP subject to following conditions –

- 1) PP to submit CER plan to Municipal Commissioner/District Collector and submit the acknowledgement to Member Secretary, SEIAA.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.



Copy of SEIAA 174th Meeting MoM dated 29th August, 2019 is marked and annexed as **Annexure 3.**

8. Further, the PP submitted an application for corrigendum to their EC dated 20-09-2019 which was considered in 161st SEAC Meeting, 10th till 12th January, 2023. The SEAC observed –

- I. EC dated 20-09-2019 was obtained for the construction of one additional building to an existing project, which was completed as per previous EC received on 25.06.2007. PP informed that, the

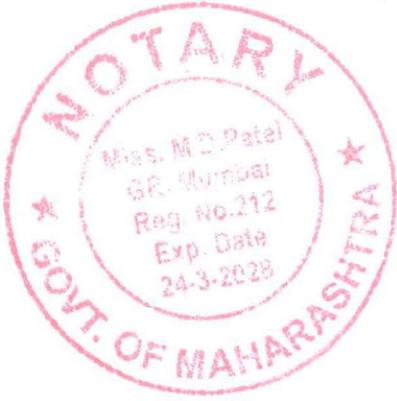
same fact was also mentioned in the revised EC which was received vide letter dated 20.09.2019.

- II. PP further stated that, while applying expansion of EC on the EC MPCB Portal vide application No-UAN No.SEIAASTATEMENT-0000001583 dated 30.07.2018, they had erred to separately mention the built-up area of the older residential buildings, which were already completed as per the earlier sanction plans, EC, and Consent.
- III. PP further stated that, an area of 13,904 m² of NON-FSI area (parking, services & balconies) was not included, whereas, an excess area of 1,591m² of FSI was included in the overall built-up area mentioned in the consolidated statement. Thus, resulting in a net difference of 12,313 m² in the overall built-up area in their application.
- IV. PP informed that, this happened because these are considered as Non-FSI area and were not mentioned separately in the earlier EC as per prevailing practice while obtaining the earlier EC in 2007. However, these details were indicated in the PMC Sanctioned Plans submitted at the time of obtaining the EC.
- V. PP informed that, it was mentioned in the PMC Sanctioned plan No.CC/0319/19 dated 17.05.2019 which was submitted to SEIAA during the meeting dated 29.08.2019. The said PMC sanction plan is referred in the EC letter also.

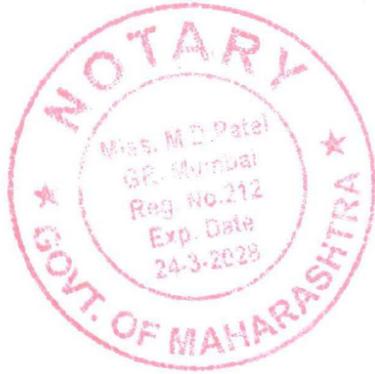


- VI. However, since they had not separately mentioned the above-mentioned area in our EC application / Consolidated Statement, it was not included in the total built up area mentioned on the final EC letter dated 20.09.2019.
- VII. PP informed that, the project has the plot area 17,400 m², FSI area 23,803m², non FSI area 25,266 m² and total construction area 49,069m² and the construction work completed on site. PP further stated that, there is no additional construction proposed OR being done and there is no change in the environmental parameters also.
- VIII. With respect to Certified Compliance Report, PP stated that, they have done all the communication with Regional Office MoEF & CC, Nagpur but site visit for the same is awaited. PP further stated that, with respect to the OA No. 38/2020 pending before the Hon'ble Tribunal, the Joint committee conducted field visit on 08.12.2021 and they have submitted point-wise reply to the Joint Committee through its nodal agency (MPCB) vide letter dated 29.12.2021.
- IX. SEAC directed the PP to submit compliance on the following points –
- a) PP to submit Certified Compliance report from Regional Office MoEFCC Nagpur.





- b) PP to provide minimum 30% of total parking arrangement with electric charging facility by providing charging points at suitable places. PP to ensure that this should be provided in AC/DC combination.
- c) PP to ensure that, the water proposed to use for construction phase should not be drinking water. They can use recycled water or tanker water for proposed construction.
9. After deliberation, SEAC decided to recommend the proposal for Corrigendum in Environmental Clearance to SEIAA, subject to compliance of above points and outcome of the aforesaid matter pending at Hon'ble National Green Tribunal.
- Copy of SEAC 161st SEAC Meeting, 10th till 12th January, 2023 is marked and annexed as **Annexure 4**.
10. SEIAA considered the proposal of the PP in their 257th Meeting held on 10th March, 2023. It was informed to the PP, whether they are in receipt of Certified Compliance Report (CCR) as mandated by MoEF&CC OM dated 26-09-2022. PP submitted that site visit was held on 09-02-2023 and report is not received. SEIAA asked PP to submit CCR. Accordingly they have obtained it on 20-03-2023. SEIAA noted the same and asked PP to strictly comply with points raised in the Certified Compliance Report (CCR) dated 20-03-2023. SEIAA noted the same asked PP to strictly comply with the points raised in the CCR dated 20-03-2023.



11. PP submitted that while applying for revised EC for the said commercial building on 30-07-2018, PP inadvertently forgot to separately mention the non – FSI area of 13,904 m² towards the parking, services & balconies of the residential buildings, whereas the FSI area of the existing residential buildings was mentioned higher than the actual FSI area by 1591 m².

12. The BUA which was not mentioned in the application was already appraised in the first EC dated 25-06-2007 as it pertains to the residential buildings, which were already constructed as per the earlier sanctioned plans, EC and granted with completion certificates in the year 2009.

13. Further these areas were also not mentioned in the PMC Sanctioned plan No. CC/319/19 dated 17-05-2019 under Existing areas. The said sanction plan was submitted to SEIAA during the 174th Meeting dated 29-08-2019. The reference of the sanction plan is reflected in the minutes of the said meeting as well as the final EC letter dated 20-09-2019. SEIAA asked PP to submit undertaking to that effect. PP submitted the same on 20-03-2023.

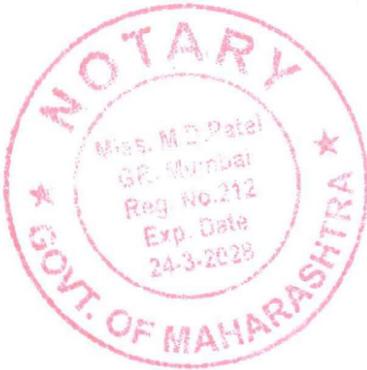
14. SEIAA noted that the FSI, Non – FSI and total BUA mentioned in the EC letter dated 20-09-2019 need to be corrected as below –

| S r. | Details | As per Application | As per EC dated | As per plan approved no. | Correction required |
|-----------------|----------------|-------------------------------|----------------------------|-------------------------------------|--------------------------------|
| | | | | | |

| | | | | | |
|-----------------|-----------------------|-----------|-------------------|---|---------------------|
| N o. | | | 20-09-2019 | CC/0319119 dated 17-05-2019 | |
| 1 | Total Plot area | 17,400 m2 | 17,400 m2 | 17,400 m2 | 17,400 m2 |
| 2 | FSI area | 25,064 m2 | 24,274.35 m2 | 21,002.29 m2 (Existing buildings) + 2,801.15 m2 (Proposed building F) = 23,803.44 m2 (Total) | 23,803.44 m2 |
| 3 | Non FSI area | 11,692 m2 | 11,692 m2 | 24130.60 m2 (Existing buildings including parking) + 1135.57 m2 (proposed building F) = | 25,266.17 m2 |

| | | | | | |
|---|----------------------|------------------|------------------|-------------------------|---------------------|
| | | | | 25,266.17 m2 (total) | |
| 4 | Total BUA | 36,756 m2 | 35,966 m2 | 49,069.61 m2 | 49,069.61 m2 |

15. SEIAA observed that earlier EC issued for FSI of 24,274.35 m2, Non-FSI of 11,692.00 m2 and total BUA of 35,966.35 m2 as per plan approval no. CC/0319/19 dated 17-05-2019 and same plan approval also mentioned the existing parking which need to be incorporated in EC. SEIAA after deliberation decided to correct the FSI area as 23,803.44 m2, Non-FSI area as 25,266.17 m2 and total BUA as 49,069.61 m2 in Environmental Clearance vide letter no. SEIAA – EC – 0000002017 dated 20-09-2019.



16. SEIAA after deliberation decided to grant corrigendum.

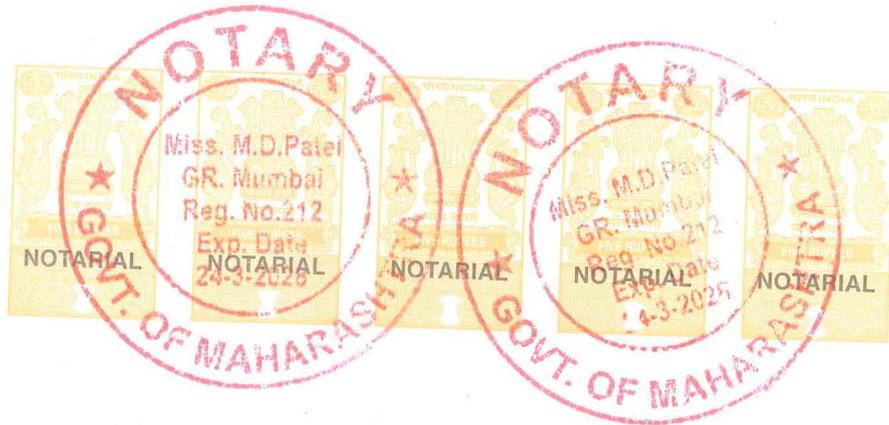
Copy of SEIAA MoM 10th March, 2023 is annexed as Annexure 5.

17. In light of the above averments, this respondent craves leave to file any additional reply as and when required. It is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

Place: Mumbai
Date: 21/04/2023

(Dattatray Suryakant Bhalerao)
Scientist II & Under Secretary,
Environment & CC Department,
Government of Maharashtra



VERIFICATION

I, Dattatray Suryakant Bhalerao, Age- 39, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at 15th floor, New Administrative Building, Mantralaya, Mumbai-400 032, do hereby verify and declare that the statements made in the aforesaid Para's are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.

Solemnly affirmed on this 21st day of the April, 2023 at  Mumbai.

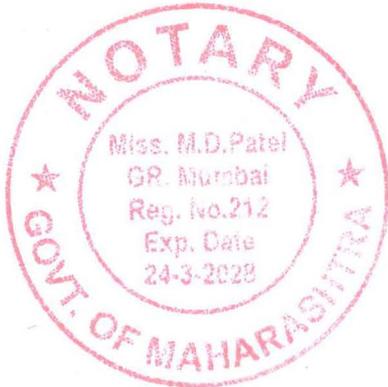


(Dattatray Suryakant Bhalerao)
Scientist II & Under Secretary,
Environment & CC Department,
Government of Maharashtra

Identified by me



(Sanjay Baliram
Sandanshiv)
Under Secretary
Environment &
C.C. Dept.



BEFORE ME

M. D. Patel
21-3-2023
Sr. No. 225
Bk. No. 2

MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.

Agenda for 80th SEAC-3 meeting

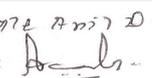
SEAC Meeting number: 80 Meeting Date January 15, 2019

Subject: Environment Clearance for Application for proposed expansion of Residential Complex "Magnolia"

Is a Violation Case: No

| | |
|---|---|
| 1.Name of Project | Magnolia by Paranjape Schemes (Construction) Limited |
| 2.Type of institution | Private |
| 3.Name of Project Proponent | Paranjape Schemes (Construction) Limited |
| 4.Name of Consultant | Mahabal Enviro Engineers Pvt.Ltd. , Thane , Maharashtra |
| 5.Type of project | Commercial Project |
| 6.New project/expansion in existing project/modernization/diversification in existing project | Expansion in Existing project |
| 7.If expansion/diversification, whether environmental clearance has been obtained for existing project | Yes, We have received Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007. |
| 8.Location of the project | Survey No. 136/2, Baner Pashan Link Road, Pune ,Maharashtra |
| 9.Taluka | Haveli |
| 10.Village | Baner |
| Correspondence Name: | Paranjape Schemes (Construction) Ltd. Blue Ridge, Near Cognizant, Rajiv Gandhi Infotech Park-Phase I, Hinjawadi, Pune-411057 |
| Room Number: | - |
| Floor: | - |
| Building Name: | Blue Ridge |
| Road/Street Name: | Near Cognizant, Rajiv Gandhi Infotech Park-Phase I |
| Locality: | Hinjawadi |
| City: | Pune |
| 11.Area of the project | Pune Municipal Corporation (PMC) |
| 12.IOD/IOA/Concession/Plan Approval Number | To be applied |
| | IOD/IOA/Concession/Plan Approval Number: To be applied |
| | Approved Built-up Area: 22593 |
| 13.Note on the initiated work (If applicable) | Completed construction work as per earlier Environment Clearance . |
| 14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable) | Not applicable |
| 15.Total Plot Area (sq. m.) | 17,400 m2 |
| 16.Deductions | 4,601 m2 |
| 17.Net Plot area | 12,799 m2 |
| 18 (a).Proposed Built-up Area (FSI & Non-FSI) | a) FSI area (sq. m.): 25,064 m2 |
| | b) Non FSI area (sq. m.): 11,692 m2 |
| | c) Total BUA area (sq. m.): 36756 |
| 18 (b).Approved Built up area as per DCR | Approved FSI area (sq. m.): - |
| | Approved Non FSI area (sq. m.): - |
| | Date of Approval: 10-10-2018 |
| 19.Total ground coverage (m2) | 6,214 m2 |
| 20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky) | 49% |
| 21.Estimated cost of the project | 197500000 |

22.Number of buildings & its configuration

| | | | |
|---|---|-----------------------|--|
|  Joy S.Thakur (Secretary SEAC-III) | SEAC Meeting No: 80 Meeting Date: January 15, 2019 | Page 32 of 120 | Name: K. Anil Kale  Shri. Anil Kale (Chairman SEAC-III) |
|---|---|-----------------------|--|

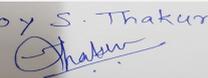
| Serial number | Building Name & number | Number of floors | Height of the building (Mtrs) |
|---|---|------------------|-------------------------------|
| 1 | Commercial Building | B+LP+G+4 Floor | 21 m |
| 23.Number of tenants and shops | Commercial building | | |
| 24.Number of expected residents / users | 770 nos. | | |
| 25.Tenant density per hectare | Not Applicable | | |
| 26.Height of the building(s) | | | |
| 27.Right of way (Width of the road from the nearest fire station to the proposed building(s)) | 36 m wide road | | |
| 28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation | 9 m | | |
| 29.Existing structure (s) if any | Existing 1 residential buildings with 4 wings | | |
| 30.Details of the demolition with disposal (If applicable) | Not Applicable | | |

31.Production Details

| Serial Number | Product | Existing (MT/M) | Proposed (MT/M) | Total (MT/M) |
|---------------|----------------|-----------------|-----------------|----------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable |

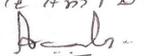
32.Total Water Requirement

| | | |
|-------------|--|----------------------------------|
| Dry season: | Source of water | Pune Municipal Corporation (PMC) |
| | Fresh water (CMD): | 19 m3/day |
| | Recycled water - Flushing (CMD): | 16 m3/day |
| | Recycled water - Gardening (CMD): | 0 m3/day |
| | Swimming pool make up (Cum): | NA |
| | Total Water Requirement (CMD) : | 35 m3/day |
| | Fire fighting - Underground water tank(CMD): | 100 m3 |
| | Fire fighting - Overhead water tank(CMD): | 10 m3 |
| | Excess treated water | 15 m3/day |

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

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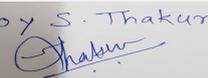
Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

| | | |
|-----------------------------------|--|----------------------------------|
| Wet season: | Source of water | Pune Municipal Corporation (PMC) |
| | Fresh water (CMD): | 19 m3/day |
| | Recycled water - Flushing (CMD): | 16 m3/day |
| | Recycled water - Gardening (CMD): | 0 m3/day |
| | Swimming pool make up (Cum): | NA |
| | Total Water Requirement (CMD) : | 35 m3/day |
| | Fire fighting - Underground water tank(CMD): | 100 m3 |
| | Fire fighting - Overhead water tank(CMD): | 10 m3 |
| | Excess treated water | 15 m3/day |
| Details of Swimming pool (If any) | NA | |

33.Details of Total water consumed

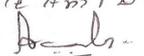
| Particulars | Consumption (CMD) | | | Loss (CMD) | | | Effluent (CMD) | | |
|-------------|-------------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|
| | Existing | Proposed | Total | Existing | Proposed | Total | Existing | Proposed | Total |
| Domestic | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |

| | | |
|--------------------------------|--|--|
| 34.Rain Water Harvesting (RWH) | Level of the Ground water table: | 22-25 meter |
| | Size and no of RWH tank(s) and Quantity: | NA |
| | Location of the RWH tank(s): | NA |
| | Quantity of recharge pits: | 2 Nos. |
| | Size of recharge pits : | 2 m x 2 m x 2 m |
| | Budgetary allocation (Capital cost) : | Rs. 3 Lakh |
| | Budgetary allocation (O & M cost) : | Rs. 0.3 Lakh/year |
| | Details of UGT tanks if any : | Underground tank- 1) Domestic UGT- 37 m3 2) Flushing UGT- 16 m3 3) Fire UGT- 100 m3 Overhead tank- 1) Domestic overhead tank -19 m3 2) Flushing overhead tank - 16 m3 3) Fire overhead tank - 10 m3 |

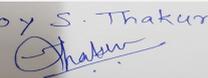
Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

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 15, 2019

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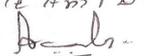
Name: Kote Anil D.

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

| | | |
|--|---|---|
| 35.Storm water drainage | Natural water drainage pattern: | By gravity |
| | Quantity of storm water: | 70 m3 /hr |
| | Size of SWD: | 300 mm |
| Sewage and Waste water | Sewage generation in KLD: | 33 m3/day |
| | STP technology: | MBBR |
| | Capacity of STP (CMD): | 1 no. x 35 m3/day |
| | Location & area of the STP: | Stilt Floor |
| | Budgetary allocation (Capital cost): | Rs. 21 Lakh |
| | Budgetary allocation (O & M cost): | Rs. 6 Lakh/year |
| 36.Solid waste Management | | |
| Waste generation in the Pre Construction and Construction phase: | Waste generation: | 7,000 m3 |
| | Disposal of the construction waste debris: | Top soil will be used for landscaping. The construction debris will be utilized at site for road paving and plinth filling. |
| Waste generation in the operation Phase: | Dry waste: | 116 kg/day |
| | Wet waste: | 39 kg/day |
| | Hazardous waste: | NA |
| | Biomedical waste (If applicable): | NA |
| | STP Sludge (Dry sludge): | 0.3 kg/day |
| | Others if any: | NA |
| Mode of Disposal of waste: | Dry waste: | Dry garbage will be segregated and will be handed over to recycler . |
| | Wet waste: | Wet waste will be composted and used as organic manure for landscaping . |
| | Hazardous waste: | Not Applicable |
| | Biomedical waste (If applicable): | Not Applicable |
| | STP Sludge (Dry sludge): | Dry sludge will be used as manure for landscaping . |
| | Others if any: | Not Applicable |
| Area requirement: | Location(s): | Stilt floor |
| | Area for the storage of waste & other material: | 25 m2 |
| | Area for machinery: | 4 m2 |
| Budgetary allocation (Capital cost and O&M cost): | Capital cost: | Rs. 5.5 Lakh |
| | O & M cost: | Rs. 1.4 Lakh/year |
| 37.Effluent Charecterestics | | |

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 80 Meeting Date: January
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Name: K 072 Anil D
 Signature: 
 Shri. Anil Kale (Chairman
 SEAC-III)

| Serial Number | Parameters | Unit | Inlet Effluent Charecterestics | Outlet Effluent Charecterestics | Effluent discharge standards (MPCB) |
|---------------------------------------|----------------|----------------|--------------------------------|---------------------------------|-------------------------------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| Amount of effluent generation (CMD): | | Not applicable | | | |
| Capacity of the ETP: | | Not applicable | | | |
| Amount of treated effluent recycled : | | Not applicable | | | |
| Amount of water send to the CETP: | | Not applicable | | | |
| Membership of CETP (if require): | | Not applicable | | | |
| Note on ETP technology to be used | | Not applicable | | | |
| Disposal of the ETP sludge | | Not applicable | | | |

38.Hazardous Waste Details

| Serial Number | Description | Cat | UOM | Existing | Proposed | Total | Method of Disposal |
|---------------|----------------|----------------|----------------|----------------|----------------|----------------|--------------------|
| 1 | Not applicable |

39.Stacks emission Details

| Serial Number | Section & units | Fuel Used with Quantity | Stack No. | Height from ground level (m) | Internal diameter (m) | Temp. of Exhaust Gases |
|---------------|-----------------|-------------------------|----------------|------------------------------|-----------------------|------------------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |

40.Details of Fuel to be used

| Serial Number | Type of Fuel | Existing | Proposed | Total |
|---------------|----------------|----------------|----------------|----------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable |

41.Source of Fuel

Not applicable

42.Mode of Transportation of fuel to site

Not applicable

43.Green Belt Development

Total RG area :

1,461 m2

No of trees to be cut :

Not Applicable

Number of trees to be planted :

184 Nos. (Planted at site)

List of proposed native trees :

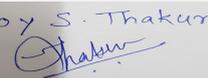
Provided

Timeline for completion of plantation :

Completed

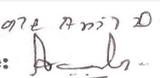
44.Number and list of trees species to be planted in the ground

| Serial Number | Name of the plant | Common Name | Quantity | Characteristics & ecological importance |
|---------------|-------------------|-------------|----------|--|
| 1 | Bahunia pupurea | Kanchan | 12 | Evergreen tree, Fast growing, Ornamental, flowering tree |
| 2 | Araca catechu | Supari | 30 | An ornamental, Evergreen single-stemmed palm tree |

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 80 Meeting Date: January
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Name: K. Anil Kale

 Signature: Shri. Anil Kale (Chairman
 SEAC-III)

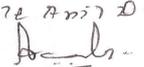
| | | | | |
|----|--------------------------|-------------------|-----|--|
| 3 | Lagestromia speciosa | Tamhan | 14 | SState flower tree of Maharashtra, Medium sized tree, has beautiful purple flowers |
| 4 | Populus termiloides | Poplar | 08 | Shade giving hardy tree, used for road side plantation |
| 5 | Cassia fistula | Bahava | 13 | Medium sized deciduous tree, Beautiful yellow flowers and Butterfly host plant. |
| 6 | Cordia sabestina | Geiger Tree | 14 | Ornamental Tree |
| 7 | Magnolia grandifolia | Southern magnolia | 5 | Large, broad-leaved evergreen tree. |
| 8 | Plumeria alba | Chafa | 14 | Small rounded deciduous tree with fragrant flowers |
| 9 | Spathodia companulata | Fountain tree | 05 | Tall evergreen tree |
| 10 | Swietenia mohogony | Mohogony | 09 | Tall evergreen tree |
| 11 | Erythrina indica | Pangara | 05 | Medium sized deciduous tree. Bright scarlet flowers. |
| 12 | Alstonia scholaris | Saptaparni | 11 | Shady, large evergreen tree, white fragrant flowers |
| 13 | Tabebuia rosea | Tabebuia pink | 04 | Deciduous flowering medicinal tree |
| 14 | Michelia champaca | Sonchafa | 15 | Medium sized evergreen tree, fragrant yellow flowers |
| 15 | Mangifera indica | Mango | 05 | Large evergreen fruiting tree. |
| 16 | Anthocephalus cadamba | Kadamb | 03 | Deciduous tree, large foliage & beautiful tree |
| 17 | Couroupita guianensis | Cannonball | 07 | Large deciduous fruiting tree |
| 18 | Peltophorum ferrugineum | Peltophorum | 04 | Fast-growing evergreen tree with a dense, spreading, umbrella-shaped crown |
| 19 | Thespecia populenea | Ranbhend | 03 | Medium size fast-growing evergreen tree, used in garden plantation |
| 20 | Nyctanthes arbor-tristis | Parijatak | 02 | Medium Deciduous fast growing tree bears fragrant flowers |
| 21 | Araucaria columnaris | Christmas tree | 01 | Ornamental Tree |
| 22 | Total | - | 184 | - |

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

| Serial Number | Name | C/C Distance | Area m2 |
|---------------|----------------|----------------|----------------|
| 1 | Not Applicable | Not Applicable | Not Applicable |

47.Energy

| | | | |
|---|---|-----------------------|---|
|  Joy S.Thakur (Secretary SEAC-III) | SEAC Meeting No: 80 Meeting Date: January 15, 2019 | Page 37 of 120 | Name: K. Anil Kale  Signature: Shri. Anil Kale (Chairman SEAC-III) |
|---|---|-----------------------|---|

| | | |
|---------------------------|--|-----------------|
| Power requirement: | Source of power supply : | MSEDCL |
| | During Construction Phase: (Demand Load) | 48 kW |
| | DG set as Power back-up during construction phase | 62.5 kVA |
| | During Operation phase (Connected load): | 600 kW |
| | During Operation phase (Demand load): | 450 kW |
| | Transformer: | 1 no. x 630 kVA |
| | DG set as Power back-up during operation phase: | 1 no. x 500 kVA |
| | Fuel used: | Diesel |
| | Details of high tension line passing through the plot if any: | NA |

48. Energy saving by non-conventional method:

1. Installation of Solar PV panels at 1% of Demand Load
2. Use of LED Lights
3. Energy efficient motors and pumps

49. Detail calculations & % of saving:

| Serial Number | Energy Conservation Measures | Saving % |
|---------------|------------------------------|----------|
| 1 | Use of solar PV panels | 1% |

50. Details of pollution control Systems

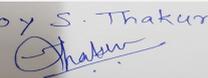
| Source | Existing pollution control system | Proposed to be installed |
|----------------|-----------------------------------|--------------------------|
| Not applicable | Not applicable | Not applicable |

| | | |
|--|------------------------|-------------------|
| Budgetary allocation (Capital cost and O&M cost): | Capital cost: | Rs. 3.5 Lakh |
| | O & M cost: | Rs. 0.3 Lakh/year |

51. Environmental Management plan Budgetary Allocation

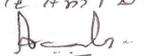
a) Construction phase (with Break-up):

| Serial Number | Attributes | Parameter | Total Cost per annum (Rs. In Lacs) |
|---------------|-----------------------------|--|------------------------------------|
| 1 | Air Environment | Water for dust suppression | Rs. 0.7 |
| 2 | Socio- Economic Environment | Site sanitation, Toilets, STP, safe drinking water | Rs. 2.0 |
| 3 | - | Disinfection at site | Rs. 1.0 |
| 4 | - | Health check-up for workers, first aid kit | Rs. 1.0 |

Joy S. Thakur

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Name: K. Anil Kale

**Signature: Shri. Anil Kale (Chairman
SEAC-III)**

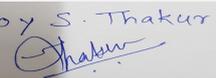
| | | | |
|----|------------------------|--|---------|
| 5 | - | Safety net | Rs. 0.5 |
| 6 | Environment management | For Air, Noise, Water Analysis | Rs. 1.0 |
| 7 | - | Site fencing & noise barrier | Rs. 1.5 |
| 8 | - | Traffic management | Rs. 1.0 |
| 9 | - | Vehicle maintenance, washing area, tyre cleaning | Rs. 0.5 |
| 10 | - | Tree plantation & water utilization | Rs. 1.0 |
| 11 | Training and awareness | Safety personal protective equipment & Training programs | Rs. 1.0 |
| 12 | Total | - | 11.2 |

b) Operation Phase (with Break-up):

| Serial Number | Component | Description | Capital cost Rs. In Lacs | Operational and Maintenance cost (Rs. in Lacs/yr) |
|---------------|--------------------------|--|--------------------------|---|
| 1 | Water Environment | - | - | - |
| 2 | Sewage treatment plant | 1 no. of STP having capacity of 35 m3/day | Rs. 21.0 | Rs. 6.0 |
| 3 | Rain Water Harvesting | 2 no. of proposed recharge pits of size 2 m x 2 m x 2 m | Rs. 3.0 | Rs. 0.3 |
| 4 | Solid Waste Management | Cost for Treatment of biodegradable garbage in OWC (1 nos.) | Rs. 5.5 | Rs. 1.4 |
| 5 | Landscape development | 184 nos. of trees to be planted. Developed and maintained landscape area is 1,461 m ² | Rs. 4.7 | Rs. 0.4 |
| 6 | Air Environment | - | - | - |
| 7 | Environmental Monitoring | Monitoring and analysis of Air and Noise, water, soil etc | MoEF Approved Lab | Rs. 2.5 |
| 8 | Energy Conservation | Solar street lighting | Rs. 3.5 | Rs. 0.3 |
| 9 | Fire Fighting System | - | Rs. 35 | Rs. 3.5 |
| 10 | Total | - | Rs. 77.2 | Rs. 14.4 |

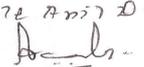
51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

| Description | Status | Location | Storage Capacity in MT | Maximum Quantity of Storage at any point of time in MT | Consumption / Month in MT | Source of Supply | Means of transportation |
|----------------|----------------|----------------|------------------------|--|---------------------------|------------------|-------------------------|
| Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |

Joy S. Thakur

 Joy S. Thakur (Secretary SEAC-III)

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Name: K. Anil Kale

 Shri. Anil Kale (Chairman SEAC-III)

52.Any Other Information

No Information Available

53.Traffic Management

| | | |
|-------------------------|--|--|
| | Nos. of the junction to the main road & design of confluence: | 1 No. |
| Parking details: | Number and area of basement: | 1 No. basement & area 654 m ² |
| | Number and area of podia: | Not Applicable |
| | Total Parking area: | 1,308 m ² |
| | Area per car: | 30 m ² |
| | Area per car: | 30 m ² |
| | Number of 2-Wheelers as approved by competent authority: | 189 Nos. |
| | Number of 4-Wheelers as approved by competent authority: | 71 Nos. |
| | Public Transport: | Not Applicable |
| | Width of all Internal roads (m): | 6 m |
| | CRZ/ RRZ clearance obtain, if any: | Not Applicable |
| | Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries | Not Applicable |
| | Category as per schedule of EIA Notification sheet | 8 (a) B2 |
| | Court cases pending if any | Not Applicable |
| | Other Relevant Informations | This project has received Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007. We have completed construction of Residential Project as per given Environmental Clearance. We are applying for expansion of Commercial project. |
| | Have you previously submitted Application online on MOEF Website. | No |
| | Date of online submission | - |

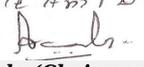
SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

Joy S. Thakur

 Joy S.Thakur (Secretary
 SEAC-III)

SEAC Meeting No: 80 Meeting Date: January
 15, 2019

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Name: K 072 Anil D.
 Signature: 
 Shri. Anil Kale (Chairman
 SEAC-III)

| | |
|--|----|
| Environmental Impacts of the project | - |
| Water Budget | - |
| Waste Water Treatment | - |
| Drainage pattern of the project | - |
| Ground water parameters | - |
| Solid Waste Management | - |
| Air Quality & Noise Level issues | - |
| Energy Management | - |
| Traffic circulation system and risk assessment | - |
| Landscape Plan | -- |
| Disaster management system and risk assessment | - |
| Socioeconomic impact assessment | - |
| Environmental Management Plan | - |
| Any other issues related to environmental sustainability | - |

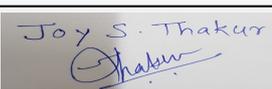
Brief information of the project by SEAC

PP submitted their application for modernization of earlier Environmental clearance for total plot area of 17400.00 Sq.Mtrs, FSI area of 25064.00 Sq.Mtrs. Non FSI area of 11692.00 Sq.Mtrs and total BUA of 36756.00 Sq.Mtrs.

The Committee noted that the PP has received previous Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

| | | | |
|--|---|-----------------------|---|
|  Joy S. Thakur (Secretary SEAC-III) | SEAC Meeting No: 80 Meeting Date: January 15, 2019 | Page 41 of 120 | Name: K 072 Anil D. Signature: Anil D. Shri. Anil Kale (Chairman SEAC-III) |
|--|---|-----------------------|---|

During discussion following points emerged:

1. PP to obtain and submit following NOC's: a) CFO NOC, b) Water supply NOC with quantity, c) Drainage NOC.
2. PP has proposed UGT below ramp. PP to submit cross sections through UGT proposing minimum 1.5 m clear headroom over the UGT for cleaning purpose, otherwise shift UGT at suitable location.
3. PP to submit debris management plan including (a) debris required for refilling, (b) contour plan, (c) details of site where excess debris will be disposed, capacity of the site and NOC of plot owner. PP shall also ensure that debris disposed on other plot shall not be disposed on another plot. If to be disposed on another plot, the same shall be carried out as per prevailing environmental laws.
4. PP to revise Disaster management plan by inclusion of Disaster Management Committee.
5. PP to submit list of existing trees on plot and undertaking for retaining them.
6. PP to submit reports of existing STP, WTP, OWC on Vermicomposting facilities on the site in compliance with the conditions of pervious EC.

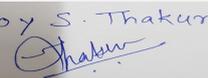
*PP requested for time to submit the information sought; after deliberations committee asked PP to **comply** with the observations and submit information to the committee for further discussion and consideration of SEAC.*

Specific Conditions by SEAC:

- 1) PP to obtain and submit following NOC's: a) CFO NOC, b) Water supply NOC with quantity, c) Drainage NOC.
- 2) PP has proposed UGT below ramp. PP to submit cross sections through UGT proposing minimum 1.5 m clear headroom over the UGT for cleaning purpose, otherwise shift UGT at suitable location.
- 3) PP to submit debris management plan including (a) debris required for refilling, (b) contour plan, (c) details of site where excess debris will be disposed, capacity of the site and NOC of plot owner. PP shall also ensure that debris disposed on other plot shall not be disposed on another plot. If to be disposed on another plot, the same shall be carried out as per prevailing environmental laws.
- 4) PP to revise Disaster management plan by inclusion of Disaster Management Committee.
- 5) PP to submit list of existing trees on plot and undertaking for retaining them.
- 6) PP to submit reports of existing STP, WTP, OWC on Vermicomposting facilities on the site in compliance with the conditions of previous EC.

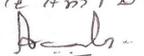
FINAL RECOMMENDATION

SEAC-III decided to defer the proposal. Kindly find SEAC decision above.

Joy S. Thakur

Joy S. Thakur (Secretary SEAC-III)

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Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman SEAC-III)

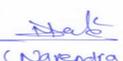
90 SEAC-3 meeting Day 03

SEAC Meeting number: 90 Meeting Date July 10, 2019

Subject: Environment Clearance for Application for proposed expansion of Residential Complex**Is a Violation Case:** No

| | |
|---|--|
| 1.Name of Project | Magnolia by Paranjape Schemes (Construction) Limited |
| 2.Type of institution | Private |
| 3.Name of Project Proponent | Paranjape Schemes (Construction) Limited |
| 4.Name of Consultant | Mahabal Enviro Engineers Pvt.Ltd. , Thane , Maharashtra |
| 5.Type of project | Residential and Commercial Project |
| 6.New project/expansion in existing project/modernization/diversification in existing project | Expansion in Existing project |
| 7.If expansion/diversification, whether environmental clearance has been obtained for existing project | Yes, We have received Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007. |
| 8.Location of the project | Survey No. 136/2, Baner Pashan Link Road, Pune ,Maharashtra |
| 9.Taluka | Haveli |
| 10.Village | Baner |
| Correspondence Name: | Paranjape Schemes (Construction) Ltd. Blue Ridge, Near Cognizant, Rajiv Gandhi Infotech Park-Phase I, Hinjawadi, Pune-411057 |
| Room Number: | - |
| Floor: | - |
| Building Name: | Blue Ridge |
| Road/Street Name: | Near Cognizant, Rajiv Gandhi Infotech Park-Phase I |
| Locality: | Hinjawadi |
| City: | Pune |
| 11.Whether in Corporation / Municipal / other area | Pune Municipal Corporation (PMC) |
| 12.IOD/IOA/Concession/Plan Approval Number | Sanction plan received from Pune Municipal Corporation vide CC/0319/19 Dated 17.05.2019 IOD/IOA/Concession/Plan Approval Number: Sanction plan received from Pune Municipal Corporation vide CC/0319/19 Dated 17.05.2019 Approved Built-up Area: 35966 |
| 13.Note on the initiated work (If applicable) | Completed construction work as per earlier Environment Clearance . |
| 14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable) | Not applicable |
| 15.Total Plot Area (sq. m.) | 17,400 m2 |
| 16.Deductions | 4,601 m2 |
| 17.Net Plot area | 12,799 m2 |
| 18 (a).Proposed Built-up Area (FSI & Non-FSI) | a) FSI area (sq. m.): 25,064 m2 b) Non FSI area (sq. m.): 11,692 m2 c) Total BUA area (sq. m.): 36756 |
| 18 (b).Approved Built up area as per DCR | Approved FSI area (sq. m.): 24,274 m2 Approved Non FSI area (sq. m.): 11,692 m2 Date of Approval: 17-05-2019 |
| 19.Total ground coverage (m2) | 6,214 m2 |
| 20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky) | 49% |
| 21.Estimated cost of the project | 197500000 |

22.Number of buildings & its configuration

| | | | |
|---|---|---------------------|---|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583) SEAC-MINUTES-0000004372 | Page 1 of 14 | Name: K Anil Kale Signature: Anil Kale Shri. Anil Kale (Chairman SEAC-III) |
|---|---|---------------------|---|

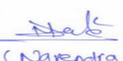
| Serial number | Building Name & number | Number of floors | Height of the building (Mtrs) |
|---|---|------------------|-------------------------------|
| 1 | Commercial Building | LP+G+4 Floor | 22.90 m |
| 23.Number of tenants and shops | Commercial building | | |
| 24.Number of expected residents / users | 770 nos. | | |
| 25.Tenant density per hectare | Not Applicable | | |
| 26.Height of the building(s) | | | |
| 27.Right of way (Width of the road from the nearest fire station to the proposed building(s)) | 36 m wide road | | |
| 28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation | 9 m | | |
| 29.Existing structure (s) if any | Existing 1 residential buildings with 4 wings | | |
| 30.Details of the demolition with disposal (If applicable) | Not Applicable | | |

31.Production Details

| Serial Number | Product | Existing (MT/M) | Proposed (MT/M) | Total (MT/M) |
|---------------|----------------|-----------------|-----------------|----------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable |

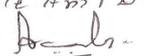
32.Total Water Requirement

| | | |
|-------------|--|----------------------------------|
| Dry season: | Source of water | Pune Municipal Corporation (PMC) |
| | Fresh water (CMD): | 19 m3/day |
| | Recycled water - Flushing (CMD): | 16 m3/day |
| | Recycled water - Gardening (CMD): | 0 m3/day |
| | Swimming pool make up (Cum): | NA |
| | Total Water Requirement (CMD) : | 35 m3/day |
| | Fire fighting - Underground water tank(CMD): | 100 m3 |
| | Fire fighting - Overhead water tank(CMD): | 10 m3 |
| | Excess treated water | 15 m3/day |


(Narendra Toke)
Shri Narendra Toke
(Secretary SEAC-III)

SEAC Meeting No: 90 Meeting Date: July 10,
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Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman
SEAC-III)

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| | | |
|-----------------------------------|--|----------------------------------|
| Wet season: | Source of water | Pune Municipal Corporation (PMC) |
| | Fresh water (CMD): | 19 m3/day |
| | Recycled water - Flushing (CMD): | 16 m3/day |
| | Recycled water - Gardening (CMD): | 0 m3/day |
| | Swimming pool make up (Cum): | NA |
| | Total Water Requirement (CMD) : | 35 m3/day |
| | Fire fighting - Underground water tank(CMD): | 100 m3 |
| | Fire fighting - Overhead water tank(CMD): | 10 m3 |
| | Excess treated water | 15 m3/day |
| Details of Swimming pool (If any) | NA | |

SEAC-MINUTES-0000004372

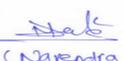
33.Details of Total water consumed

| Particulars | Consumption (CMD) | | | Loss (CMD) | | | Effluent (CMD) | | |
|-------------|-------------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|----------------|
| | Existing | Proposed | Total | Existing | Proposed | Total | Existing | Proposed | Total |
| Domestic | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |

| | | |
|--------------------------------|--|-----------------|
| 34.Rain Water Harvesting (RWH) | Level of the Ground water table: | 22-25 meter |
| | Size and no of RWH tank(s) and Quantity: | NA |
| | Location of the RWH tank(s): | NA |
| | Quantity of recharge pits: | 2 Nos. |
| | Size of recharge pits : | 2 m x 2 m x 2 m |
| | Budgetary allocation (Capital cost) : | Rs. 3 Lakh |
| | Budgetary allocation (O & M cost) : | Rs. 1 Lakh/year |
| Details of UGT tanks if any : | Underground tank- 1) Domestic UGT- 37 m3 2) Flushing UGT- 16 m3 3) Fire UGT- 100 m3 Overhead tank- 1) Domestic overhead tank -19 m3 2) Flushing overhead tank - 16 m3 3) Fire overhead tank - 10 m3 | |

| | | |
|-------------------------|---------------------------------|------------|
| 35.Storm water drainage | Natural water drainage pattern: | By gravity |
| | Quantity of storm water: | 70 m3 /hr |
| | Size of SWD: | 300 mm |

| | | |
|------------------------|--------------------------------------|-------------------|
| Sewage and Waste water | Sewage generation in KLD: | 33 m3/day |
| | STP technology: | MBBR |
| | Capacity of STP (CMD): | 1 no. x 35 m3/day |
| | Location & area of the STP: | Stilt Floor |
| | Budgetary allocation (Capital cost): | Rs. 21 Lakh |
| | Budgetary allocation (O & M cost): | Rs. 6 Lakh/year |

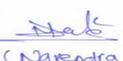
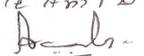
| | | | |
|---|---|---------------------|---|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583) SEAC-MINUTES-0000004372 | Page 4 of 14 | Name: K ०१६ Anil D. Signature: Anil D. Shri. Anil Kale (Chairman SEAC-III) |
|---|---|---------------------|---|

36.Solid waste Management

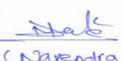
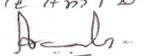
| | | |
|---|--|---|
| Waste generation in the Pre Construction and Construction phase: | Waste generation: | 3,200 m ³ |
| | Disposal of the construction waste debris: | Top soil will be used for landscaping. The construction debris will be utilized at site for road paving and plinth filling. |
| Waste generation in the operation Phase: | Dry waste: | 116 kg/day |
| | Wet waste: | 39 kg/day |
| | Hazardous waste: | NA |
| | Biomedical waste (If applicable): | NA |
| | STP Sludge (Dry sludge): | 0.3 kg/day |
| | Others if any: | NA |
| Mode of Disposal of waste: | Dry waste: | Dry garbage will be segregated and will be handed over to recycler . |
| | Wet waste: | Wet waste will be composted and used as organic manure for landscaping . |
| | Hazardous waste: | Not Applicable |
| | Biomedical waste (If applicable): | Not Applicable |
| | STP Sludge (Dry sludge): | Dry sludge will be used as manure for landscaping . |
| | Others if any: | Not Applicable |
| Area requirement: | Location(s): | Stilt floor |
| | Area for the storage of waste & other material: | 25 m ² |
| | Area for machinery: | 4 m ² |
| Budgetary allocation (Capital cost and O&M cost): | Capital cost: | Rs. 6 Lakh |
| | O & M cost: | Rs. 1 Lakh/year |

37.Effluent Charecterestics

| Serial Number | Parameters | Unit | Inlet Effluent Charecterestics | Outlet Effluent Charecterestics | Effluent discharge standards (MPCB) |
|---------------------------------------|----------------|----------------|--------------------------------|---------------------------------|-------------------------------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| Amount of effluent generation (CMD): | | Not applicable | | | |
| Capacity of the ETP: | | Not applicable | | | |
| Amount of treated effluent recycled : | | Not applicable | | | |
| Amount of water send to the CETP: | | Not applicable | | | |
| Membership of CETP (if require): | | Not applicable | | | |
| Note on ETP technology to be used | | Not applicable | | | |
| Disposal of the ETP sludge | | Not applicable | | | |

| | | | |
|---|--|--------------|--|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-000001583) SEAC-MINUTES-0000004372 | Page 5 of 14 | Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III) |
|---|--|--------------|--|

| 38.Hazardous Waste Details | | | | | | | |
|---|---|--|----------------|--|-----------------------|------------------------|--------------------|
| Serial Number | Description | Cat | UOM | Existing | Proposed | Total | Method of Disposal |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| 39.Stacks emission Details | | | | | | | |
| Serial Number | Section & units | Fuel Used with Quantity | Stack No. | Height from ground level (m) | Internal diameter (m) | Temp. of Exhaust Gases | |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | |
| 40.Details of Fuel to be used | | | | | | | |
| Serial Number | Type of Fuel | Existing | Proposed | Total | | | |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | | | |
| 41.Source of Fuel | | Not applicable | | | | | |
| 42.Mode of Transportation of fuel to site | | Not applicable | | | | | |
| 43.Green Belt Development | Total RG area : | 1,461 m2 | | | | | |
| | No of trees to be cut : | Not Applicable | | | | | |
| | Number of trees to be planted : | 184 Nos. (Planted at site) & 9 nos. of existing trees on site. | | | | | |
| | List of proposed native trees : | Provided | | | | | |
| | Timeline for completion of plantation : | Completed | | | | | |
| 44.Number and list of trees species to be planted in the ground | | | | | | | |
| Serial Number | Name of the plant | Common Name | Quantity | Characteristics & ecological importance | | | |
| 1 | Bahunia pupurea | Kanchan | 12 | Evergreen tree, Fast growing, Ornamental, flowering tree | | | |
| 2 | Araca catechu | Supari | 30 | An ornamental, Evergreen single-stemmed palm tree | | | |
| 3 | Lagestromia speciosa | Tamhan | 14 | SState flower tree of Maharashtra, Medium sized tree, has beautiful purple flowers | | | |
| 4 | Populus termiloides | Poplar | 08 | Shade giving hardy tree, used for road side plantation | | | |
| 5 | Cassia fistula | Bahava | 13 | Medium sized deciduous tree, Beautiful yellow flowers and Butterfly host plant. | | | |
| 6 | Cordia sabestina | Geiger Tree | 14 | Ornamental Tree | | | |
| 7 | Magnolia grandifolia | Southern magnolia | 5 | Large, broad-leaved evergreen tree. | | | |
| 8 | Plumeria alba | Chafa | 14 | Small rounded deciduous tree with fragrant flowers | | | |

| | | | |
|---|--|---------------------|--|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-000001583) SEAC-MINUTES-0000004372 | Page 6 of 14 | Name: K Anil Kale  Signature: Shri. Anil Kale (Chairman SEAC-III) |
|---|--|---------------------|--|

| | | | | |
|----|-----------------------------|----------------|-----|--|
| 9 | Spathodia companulata | Fountain tree | 05 | Tall evergreen tree |
| 10 | Swietenia mohogony | Mohogony | 09 | Tall evergreen tree |
| 11 | Erythrina indica | Pangara | 05 | Medium sized deciduous tree. Bright scarlet flowers. |
| 12 | Alstonia scholaris | Saptaparni | 11 | Shady, large evergreen tree, white fragrant flowers |
| 13 | Tabebuia rosea | Tabebuia pink | 04 | Deciduous flowering medicinal tree |
| 14 | Michelia champaca | Sonchafa | 15 | Medium sized evergreen tree, fragrant yellow flowers |
| 15 | Mangifera indica | Mango | 05 | Large evergreen fruiting tree. |
| 16 | Anthocephalus cadamba | Kadamb | 03 | Deciduous tree, large foliage & beautiful tree |
| 17 | Couroupita guianensis | Cannonball | 07 | Large deciduous fruiting tree |
| 18 | Peltophorum ferrugineum | Peltophorum | 04 | Fast-growing evergreen tree with a dense, spreading, umbrella-shaped crown |
| 19 | Thespecia populenea | Ranbhend | 03 | Medium size fast-growing evergreen tree, used in garden plantation |
| 20 | Nyctanthes arbor-tristis | Parijatak | 02 | Medium Deciduous fast growing tree bears fragrant flowers |
| 21 | Araucaria columnaris | Christmas tree | 01 | Ornamental Tree |
| 22 | Total no. of proposed trees | - | 184 | - |
| 23 | Existing trees | - | - | - |
| 24 | Wild Cherry | Wild Cherry | 1 | Evergreen fruit bearing tree |
| 25 | Azadirachta indica | Kadulimb | 1 | Medicinal tree |
| 26 | Shevri | Shevri | 2 | Flowering tree |
| 27 | Plumeria alba | Chafa | 2 | Flowering tree |
| 28 | Mangifera indica | Mango | 1 | Evergreen fruiting tree |
| 29 | Bahunia pupurea | Apta | 1 | Flowering tree |
| 30 | Michelia champaca | Sonchafa | 1 | Evergreen fruiting tree |
| 31 | Total no. of existing trees | - | 9 | - |

45.Total quantity of plants on ground

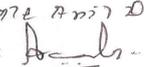
46.Number and list of shrubs and bushes species to be planted in the podium RG:

| Serial Number | Name | C/C Distance | Area m2 |
|---------------|----------------|----------------|----------------|
| 1 | Not Applicable | Not Applicable | Not Applicable |


(Narendra TOKE)
Shri Narendra Toke
(Secretary SEAC-III)

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Name: K. Anil Kale
Signature: 
Shri. Anil Kale (Chairman SEAC-III)

47. Energy

| | | |
|---------------------------|---|-----------------|
| Power requirement: | Source of power supply : | MSEDCL |
| | During Construction Phase: (Demand Load) | 48 kW |
| | DG set as Power back-up during construction phase | 62.5 kVA |
| | During Operation phase (Connected load): | 600 kW |
| | During Operation phase (Demand load): | 450 kW |
| | Transformer: | 1 no. x 630 kVA |
| | DG set as Power back-up during operation phase: | 1 no. x 500 kVA |
| | Fuel used: | Diesel |
| | Details of high tension line passing through the plot if any: | NA |

48. Energy saving by non-conventional method:

1. Installation of Solar PV panels at 1% of Demand Load
2. Use of LED Lights
3. Energy efficient motors and pumps

49. Detail calculations & % of saving:

| Serial Number | Energy Conservation Measures | Saving % |
|---------------|------------------------------|----------|
| 1 | Use of solar PV panels | 1% |

50. Details of pollution control Systems

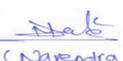
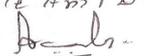
| Source | Existing pollution control system | Proposed to be installed |
|----------------|-----------------------------------|--------------------------|
| Not applicable | Not applicable | Not applicable |

| | | |
|--|---------------|-----------------|
| Budgetary allocation (Capital cost and O&M cost): | Capital cost: | Rs. 4 Lakh |
| | O & M cost: | Rs. 1 Lakh/year |

51. Environmental Management plan Budgetary Allocation

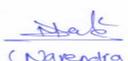
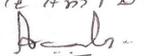
a) Construction phase (with Break-up):

| Serial Number | Attributes | Parameter | Total Cost per annum (Rs. In Lacs) |
|---------------|-----------------------------|--|------------------------------------|
| 1 | Air Environment | Water for dust suppression | Rs.1 |
| 2 | Socio- Economic Environment | Site sanitation, Toilets, STP, safe drinking water | Rs.2 |
| 3 | - | Disinfection at site | Rs.1 |

| | | | |
|---|---|---------------------|--|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583) SEAC-MINUTES-0000004372 | Page 8 of 14 | Name: K. Anil Kale Signature:  Shri. Anil Kale (Chairman SEAC-III) |
|---|---|---------------------|--|

| | | | |
|----|------------------------|--|-------|
| 4 | - | Health check-up for workers, first aid kit | Rs.1 |
| 5 | - | Safety net | Rs.1 |
| 6 | Environment management | For Air, Noise, Water Analysis | Rs.1 |
| 7 | - | Site fencing & noise barrier | Rs.2 |
| 8 | - | Traffic management | Rs.1 |
| 9 | - | Vehicle maintenance, washing area, tyre cleaning | Rs.1 |
| 10 | - | Tree plantation & water utilization | Rs.1 |
| 11 | Training and awareness | Safety personal protective equipment & Training programs | Rs.1 |
| 12 | Total | - | Rs.13 |

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| | | | |
|---|---|---------------------|--|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583) SEAC-MINUTES-0000004372 | Page 9 of 14 | Name: Kote Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III) |
|---|---|---------------------|--|

b) Operation Phase (with Break-up):

| Serial Number | Component | Description | Capital cost Rs. In Lacs | Operational and Maintenance cost (Rs. in Lacs/yr) |
|---------------|--------------------------|--|--------------------------|---|
| 1 | Water Environment | - | - | - |
| 2 | Sewage treatment plant | 1 no. of STP having capacity of 35 m3/day | Rs.21 | Rs.6 |
| 3 | Rain Water Harvesting | 2 no. of proposed recharge pits of size 2 m x 2 m x 2 m | Rs.3 | Rs.1 |
| 4 | Solid Waste Management | Cost for Treatment of biodegradable garbage in OWC (1 nos.) | Rs.6 | Rs.1 |
| 5 | Landscape development | 184 nos. of trees to be planted. Developed and maintained landscape area is 1,461 m2 | Rs.5 | Rs.1 |
| 6 | Air Environment | - | - | - |
| 7 | Environmental Monitoring | Monitoring and analysis of Air and Noise, water, soil etc | MoEF Approved Lab | Rs.3 |
| 8 | Energy Conservation | Solar street lighting | Rs.4 | Rs.1 |
| 9 | Fire Fighting System | - | Rs.35 | Rs.4 |
| 10 | Total | - | Rs.74 | Rs.17 |

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

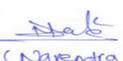
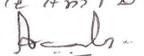
| Description | Status | Location | Storage Capacity in MT | Maximum Quantity of Storage at any point of time in MT | Consumption / Month in MT | Source of Supply | Means of transportation |
|----------------|----------------|----------------|------------------------|--|---------------------------|------------------|-------------------------|
| Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |

52.Any Other Information

No Information Available

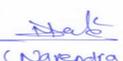
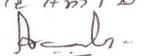
53.Traffic Management

| | |
|---|-------|
| Nos. of the junction to the main road & design of confluence: | 1 No. |
|---|-------|

| | | | |
|---|---|--------------------------------|--|
|  (Narendra TOKE) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583) SEAC-MINUTES-0000004372 | Page 10 of 14 | Name: KALE Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III) |
|---|---|--------------------------------|--|

| | | |
|------------------|--|----------------------|
| Parking details: | Number and area of basement: | Not Applicable |
| | Number and area of podia: | Not Applicable |
| | Total Parking area: | 1,182 m ² |
| | Area per car: | 30 m ² |
| | Area per car: | 30 m ² |
| | Number of 2-Wheelers as approved by competent authority: | 180 Nos. |
| | Number of 4-Wheelers as approved by competent authority: | 61 Nos. |
| | Public Transport: | Not Applicable |
| | Width of all Internal roads (m): | 6 m |

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| | | | |
|---|---|--------------------------------|--|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583) SEAC-MINUTES-0000004372 | Page 11 of 14 | Name: Kale Anil D. Signature:  Shri. Anil Kale (Chairman SEAC-III) |
|---|---|--------------------------------|--|

| | | |
|--|--|--|
| | CRZ/ RRZ clearance obtain, if any: | Not Applicable |
| | Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries | Not Applicable |
| | Category as per schedule of EIA Notification sheet | 8 (a) B2 |
| | Court cases pending if any | Not Applicable |
| | Other Relevant Informations | This project has received Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007. We have completed construction of Residential Project as per given Environmental Clearance. We are applying for expansion of Commercial project. |
| | Have you previously submitted Application online on MOEF Website. | No |
| | Date of online submission | - |

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

| | |
|---|---------------|
| Environmental Impacts of the project | Satisfactory. |
| Water Budget | Satisfactory. |
| Waste Water Treatment | Satisfactory. |
| Drainage pattern of the project | Satisfactory. |
| Ground water parameters | Satisfactory. |
| Solid Waste Management | Satisfactory. |
| Air Quality & Noise Level issues | Satisfactory. |
| Energy Management | Satisfactory. |
| Traffic circulation system and risk assessment | Satisfactory. |
| Landscape Plan | Satisfactory. |
| Disaster management system and risk assessment | Satisfactory. |
| Socioeconomic impact assessment | Satisfactory. |
| Environmental Management Plan | Satisfactory. |


(Narendra Toke)
Shri Narendra Toke
(Secretary SEAC-III)

SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-0000001583)
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Name: K o t e A n i l D.
Signature: 
Shri. Anil Kale (Chairman SEAC-III)

| | |
|--|---------------|
| Any other issues related to environmental sustainability | Satisfactory. |
|--|---------------|

Brief information of the project by SEAC

PP submitted their application for prior Environmental clearance for total plot area of 17,400 m², FSI area of 25,064 m², Non FSI area of 11,692 m² and total BUA of 36756 m².

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

PP has satisfactorily complied with the points raised in 80th meeting of SEAC-3.

SEAC decided to **recommend** the proposal for prior environmental Clearance.

Specific Conditions by SEAC:

1) .

SEIAA DECISION

Proposal was recommended in the 90th meeting of SEAC-3 for total plot area of 17,400 m², FSI area of 25,064 m², Non FSI area of 11,692 m² and total BUA of 36756 m².

SEIAA decided to grant EC for: FSI: 24274.35 m², Non-FSI:11692.00 m² and Total BUA: 35966.35 m² (Approval no-CC/0319/19, Date-17.05.2019)

SEIAA **decided to grant EC** subject to following conditions-

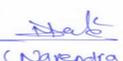
1. PP to submit CER plan to Municipal Commissioner/District Collector and submit the acknowledgement to Member Secretary, SEIAA.

2. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.

Specific Conditions by SEIAA:

1) .

FINAL RECOMMENDATION

| | | | |
|---|--|--------------------------------|---|
|  (Narendra Toke) Shri Narendra Toke (Secretary SEAC-III) | SEAC Meeting No: 90 Meeting Date: July 10, 2019 (SEIAA-STATEMENT-000001583) SEAC-MINUTES-0000004372 | Page 13 of 14 | Name: K ०१६ ११११ २० Signature: [Signature] Shri. Anil Kale (Chairman SEAC-III) |
|---|--|--------------------------------|---|

SEAC-III have decided to recommend the proposal to SEIAA for Prior Environmental clearance subject to above conditions

SEAC-MINUTES-0000004372

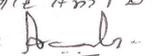

(Narendra TOKE)

Shri Narendra Toke
(Secretary SEAC-III)

**SEAC Meeting No: 90 Meeting Date: July 10,
2019 (SEIAA-STATEMENT-000001583)
SEAC-MINUTES-0000004372**

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Name: K ०१६ Anil D.

Signature: 

Shri. Anil Kale (Chairman
SEAC-III)

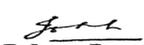
174 th Agenda of SEIAA (Day-2)

SEIAA Meeting number: 174 Meeting Date August 29, 2019

Subject: Environment Clearance for Application for proposed expansion of Residential Complex**Is a Violation Case:** No

| | |
|---|--|
| 1.Name of Project | Magnolia by Paranjape Schemes (Construction) Limited |
| 2.Type of institution | Private |
| 3.Name of Project Proponent | Paranjape Schemes (Construction) Limited |
| 4.Name of Consultant | Mahabal Enviro Engineers Pvt.Ltd. , Thane , Maharashtra |
| 5.Type of project | Residential and Commercial Project |
| 6.New project/expansion in existing project/modernization/diversification in existing project | Expansion in Existing project |
| 7.If expansion/diversification, whether environmental clearance has been obtained for existing project | Yes, We have received Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007. |
| 8.Location of the project | Survey No. 136/2, Baner Pashan Link Road, Pune ,Maharashtra |
| 9.Taluka | Haveli |
| 10.Village | Baner |
| Correspondence Name: | Paranjape Schemes (Construction) Ltd. Blue Ridge, Near Cognizant, Rajiv Gandhi Infotech Park-Phase I, Hinjawadi, Pune-411057 |
| Room Number: | - |
| Floor: | - |
| Building Name: | Blue Ridge |
| Road/Street Name: | Near Cognizant, Rajiv Gandhi Infotech Park-Phase I |
| Locality: | Hinjawadi |
| City: | Pune |
| 11.Whether in Corporation / Municipal / other area | Pune Municipal Corporation (PMC) |
| 12.IOD/IOA/Concession/Plan Approval Number | Sanction plan received from Pune Municipal Corporation vide CC/0319/19 Dated 17.05.2019 IOD/IOA/Concession/Plan Approval Number: Sanction plan received from Pune Municipal Corporation vide CC/0319/19 Dated 17.05.2019 Approved Built-up Area: 35966 |
| 13.Note on the initiated work (If applicable) | Completed construction work as per earlier Environment Clearance . |
| 14.LOI / NOC / IOD from MHADA/ Other approvals (If applicable) | Not applicable |
| 15.Total Plot Area (sq. m.) | 17,400 m2 |
| 16.Deductions | 4,601 m2 |
| 17.Net Plot area | 12,799 m2 |
| 18 (a).Proposed Built-up Area (FSI & Non-FSI) | a) FSI area (sq. m.): 25,064 m2 b) Non FSI area (sq. m.): 11,692 m2 c) Total BUA area (sq. m.): 36756 |
| 18 (b).Approved Built up area as per DCR | Approved FSI area (sq. m.): 24,274 m2 Approved Non FSI area (sq. m.): 11,692 m2 Date of Approval: 17-05-2019 |
| 19.Total ground coverage (m2) | 6,214 m2 |
| 20.Ground-coverage Percentage (%) (Note: Percentage of plot not open to sky) | 49% |
| 21.Estimated cost of the project | 197500000 |

22.Number of buildings & its configuration

| | | | |
|--|--|---------------------|---|
|  Shri. Anil Diggikar (Member Secretary SEIAA) | SEIAA Meeting No: 174 Meeting Date: August 29, 2019 (SEIAA-STATEMENT-000001583) SEIAA-MINUTES-000002458 | Page 1 of 13 |  Johny Joseph (Chairman SEIAA) |
|--|--|---------------------|---|

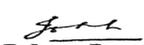
| Serial number | Building Name & number | Number of floors | Height of the building (Mtrs) |
|---|---|------------------|-------------------------------|
| 1 | Commercial Building | LP+G+4 Floor | 22.90 m |
| 23.Number of tenants and shops | Commercial building | | |
| 24.Number of expected residents / users | 770 nos. | | |
| 25.Tenant density per hectare | Not Applicable | | |
| 26.Height of the building(s) | | | |
| 27.Right of way (Width of the road from the nearest fire station to the proposed building(s)) | 36 m wide road | | |
| 28.Turning radius for easy access of fire tender movement from all around the building excluding the width for the plantation | 9 m | | |
| 29.Existing structure (s) if any | Existing 1 residential buildings with 4 wings | | |
| 30.Details of the demolition with disposal (If applicable) | Not Applicable | | |

31.Production Details

| Serial Number | Product | Existing (MT/M) | Proposed (MT/M) | Total (MT/M) |
|---------------|----------------|-----------------|-----------------|----------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable |

32.Total Water Requirement

| | | |
|-------------|--|----------------------------------|
| Dry season: | Source of water | Pune Municipal Corporation (PMC) |
| | Fresh water (CMD): | 19 m3/day |
| | Recycled water - Flushing (CMD): | 16 m3/day |
| | Recycled water - Gardening (CMD): | 0 m3/day |
| | Swimming pool make up (Cum): | NA |
| | Total Water Requirement (CMD) : | 35 m3/day |
| | Fire fighting - Underground water tank(CMD): | 100 m3 |
| | Fire fighting - Overhead water tank(CMD): | 10 m3 |
| | Excess treated water | 15 m3/day |

| | | | |
|--|--|---------------------|--|
|  Shri. Anil Diggikar (Member Secretary SEIAA) | SEIAA Meeting No: 174 Meeting Date: August 29, 2019 (SEIAA-STATEMENT-000001583) SEIAA-MINUTES-000002458 | Page 2 of 13 |  Johnny Joseph (Chairman SEIAA) |
|--|--|---------------------|--|

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| | | |
|-----------------------------------|--|----------------------------------|
| Wet season: | Source of water | Pune Municipal Corporation (PMC) |
| | Fresh water (CMD): | 19 m3/day |
| | Recycled water - Flushing (CMD): | 16 m3/day |
| | Recycled water - Gardening (CMD): | 0 m3/day |
| | Swimming pool make up (Cum): | NA |
| | Total Water Requirement (CMD) : | 35 m3/day |
| | Fire fighting - Underground water tank(CMD): | 100 m3 |
| | Fire fighting - Overhead water tank(CMD): | 10 m3 |
| | Excess treated water | 15 m3/day |
| Details of Swimming pool (If any) | NA | |

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| 33.Details of Total water consumed | | | | | | | | | |
|------------------------------------|--|----------------|--|----------------|----------------|----------------|----------------|----------------|----------------|
| Particulars | Consumption (CMD) | | | Loss (CMD) | | | Effluent (CMD) | | |
| | Existing | Proposed | Total | Existing | Proposed | Total | Existing | Proposed | Total |
| Domestic | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| 34.Rain Water Harvesting (RWH) | Level of the Ground water table: | | 22-25 meter | | | | | | |
| | Size and no of RWH tank(s) and Quantity: | | NA | | | | | | |
| | Location of the RWH tank(s): | | NA | | | | | | |
| | Quantity of recharge pits: | | 2 Nos. | | | | | | |
| | Size of recharge pits : | | 2 m x 2 m x 2 m | | | | | | |
| | Budgetary allocation (Capital cost) : | | Rs. 3 Lakh | | | | | | |
| | Budgetary allocation (O & M cost) : | | Rs. 1 Lakh/year | | | | | | |
| | Details of UGT tanks if any : | | Underground tank- 1) Domestic UGT- 37 m3 2) Flushing UGT- 16 m3 3) Fire UGT- 100 m3 Overhead tank- 1) Domestic overhead tank -19 m3 2) Flushing overhead tank - 16 m3 3) Fire overhead tank - 10 m3 | | | | | | |
| 35.Storm water drainage | Natural water drainage pattern: | | By gravity | | | | | | |
| | Quantity of storm water: | | 70 m3 /hr | | | | | | |
| | Size of SWD: | | 300 mm | | | | | | |
| Sewage and Waste water | Sewage generation in KLD: | | 33 m3/day | | | | | | |
| | STP technology: | | MBBR | | | | | | |
| | Capacity of STP (CMD): | | 1 no. x 35 m3/day | | | | | | |
| | Location & area of the STP: | | Stilt Floor | | | | | | |
| | Budgetary allocation (Capital cost): | | Rs. 21 Lakh | | | | | | |
| | Budgetary allocation (O & M cost): | | Rs. 6 Lakh/year | | | | | | |

36.Solid waste Management

| | | |
|---|--|---|
| Waste generation in the Pre Construction and Construction phase: | Waste generation: | 3,200 m ³ |
| | Disposal of the construction waste debris: | Top soil will be used for landscaping. The construction debris will be utilized at site for road paving and plinth filling. |
| Waste generation in the operation Phase: | Dry waste: | 116 kg/day |
| | Wet waste: | 39 kg/day |
| | Hazardous waste: | NA |
| | Biomedical waste (If applicable): | NA |
| | STP Sludge (Dry sludge): | 0.3 kg/day |
| | Others if any: | NA |
| Mode of Disposal of waste: | Dry waste: | Dry garbage will be segregated and will be handed over to recycler . |
| | Wet waste: | Wet waste will be composted and used as organic manure for landscaping . |
| | Hazardous waste: | Not Applicable |
| | Biomedical waste (If applicable): | Not Applicable |
| | STP Sludge (Dry sludge): | Dry sludge will be used as manure for landscaping . |
| | Others if any: | Not Applicable |
| Area requirement: | Location(s): | Stilt floor |
| | Area for the storage of waste & other material: | 25 m ² |
| | Area for machinery: | 4 m ² |
| Budgetary allocation (Capital cost and O&M cost): | Capital cost: | Rs. 6 Lakh |
| | O & M cost: | Rs. 1 Lakh/year |

37.Effluent Charecterestics

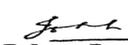
| Serial Number | Parameters | Unit | Inlet Effluent Charecterestics | Outlet Effluent Charecterestics | Effluent discharge standards (MPCB) |
|---------------------------------------|----------------|----------------|--------------------------------|---------------------------------|-------------------------------------|
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| Amount of effluent generation (CMD): | | Not applicable | | | |
| Capacity of the ETP: | | Not applicable | | | |
| Amount of treated effluent recycled : | | Not applicable | | | |
| Amount of water send to the CETP: | | Not applicable | | | |
| Membership of CETP (if require): | | Not applicable | | | |
| Note on ETP technology to be used | | Not applicable | | | |
| Disposal of the ETP sludge | | Not applicable | | | |

| 38.Hazardous Waste Details | | | | | | | |
|---|----------------------|--|--|--|-----------------------|------------------------|--------------------|
| Serial Number | Description | Cat | UOM | Existing | Proposed | Total | Method of Disposal |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |
| 39.Stacks emission Details | | | | | | | |
| Serial Number | Section & units | Fuel Used with Quantity | Stack No. | Height from ground level (m) | Internal diameter (m) | Temp. of Exhaust Gases | |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | |
| 40.Details of Fuel to be used | | | | | | | |
| Serial Number | Type of Fuel | Existing | Proposed | Total | | | |
| 1 | Not applicable | Not applicable | Not applicable | Not applicable | | | |
| 41.Source of Fuel | | Not applicable | | | | | |
| 42.Mode of Transportation of fuel to site | | Not applicable | | | | | |
| 43.Green Belt Development | | Total RG area : | 1,461 m2 | | | | |
| | | No of trees to be cut : | Not Applicable | | | | |
| | | Number of trees to be planted : | 184 Nos. (Planted at site) & 9 nos. of existing trees on site. | | | | |
| | | List of proposed native trees : | Provided | | | | |
| | | Timeline for completion of plantation : | Completed | | | | |
| 44.Number and list of trees species to be planted in the ground | | | | | | | |
| Serial Number | Name of the plant | Common Name | Quantity | Characteristics & ecological importance | | | |
| 1 | Bahunia pupurea | Kanchan | 12 | Evergreen tree, Fast growing, Ornamental, flowering tree | | | |
| 2 | Araca catechu | Supari | 30 | An ornamental, Evergreen single-stemmed palm tree | | | |
| 3 | Lagestromia speciosa | Tamhan | 14 | SState flower tree of Maharashtra, Medium sized tree, has beautiful purple flowers | | | |
| 4 | Populus termiloides | Poplar | 08 | Shade giving hardy tree, used for road side plantation | | | |
| 5 | Cassia fistula | Bahava | 13 | Medium sized deciduous tree, Beautiful yellow flowers and Butterfly host plant. | | | |
| 6 | Cordia sabestina | Geiger Tree | 14 | Ornamental Tree | | | |
| 7 | Magnolia grandifolia | Southern magnolia | 5 | Large, broad-leafed evergreen tree. | | | |
| 8 | Plumeria alba | Chafa | 14 | Small rounded deciduous tree with fragrant flowers | | | |


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| | | | | |
|----|-----------------------------|----------------|-----|--|
| 9 | Spathodia companulata | Fountain tree | 05 | Tall evergreen tree |
| 10 | Swietenia mohogony | Mohogony | 09 | Tall evergreen tree |
| 11 | Erythrina indica | Pangara | 05 | Medium sized deciduous tree. Bright scarlet flowers. |
| 12 | Alstonia scholaris | Saptaparni | 11 | Shady, large evergreen tree, white fragrant flowers |
| 13 | Tabebuia rosea | Tabebuia pink | 04 | Deciduous flowering medicinal tree |
| 14 | Michelia champaca | Sonchafa | 15 | Medium sized evergreen tree, fragrant yellow flowers |
| 15 | Mangifera indica | Mango | 05 | Large evergreen fruiting tree. |
| 16 | Anthocephalus cadamba | Kadamb | 03 | Deciduous tree, large foliage & beautiful tree |
| 17 | Couroupita guianensis | Cannonball | 07 | Large deciduous fruiting tree |
| 18 | Peltophorum ferrugineum | Peltophorum | 04 | Fast-growing evergreen tree with a dense, spreading, umbrella-shaped crown |
| 19 | Thespecia populenea | Ranbhend | 03 | Medium size fast-growing evergreen tree, used in garden plantation |
| 20 | Nyctanthes arbor-tristis | Parijatak | 02 | Medium Deciduous fast growing tree bears fragrant flowers |
| 21 | Araucaria columnaris | Christmas tree | 01 | Ornamental Tree |
| 22 | Total no. of proposed trees | - | 184 | - |
| 23 | Existing trees | - | - | - |
| 24 | Wild Cherry | Wild Cherry | 1 | Evergreen fruit bearing tree |
| 25 | Azadirachta indica | Kadulimb | 1 | Medicinal tree |
| 26 | Shevri | Shevri | 2 | Flowering tree |
| 27 | Plumeria alba | Chafa | 2 | Flowering tree |
| 28 | Mangifera indica | Mango | 1 | Evergreen fruiting tree |
| 29 | Bahunia pupurea | Apta | 1 | Flowering tree |
| 30 | Michelia champaca | Sonchafa | 1 | Evergreen fruiting tree |
| 31 | Total no. of existing trees | - | 9 | - |

45.Total quantity of plants on ground

46.Number and list of shrubs and bushes species to be planted in the podium RG:

| Serial Number | Name | C/C Distance | Area m2 |
|---------------|----------------|----------------|----------------|
| 1 | Not Applicable | Not Applicable | Not Applicable |

47. Energy

| | | |
|---------------------------|--|-----------------|
| Power requirement: | Source of power supply : | MSEDCL |
| | During Construction Phase: (Demand Load) | 48 kW |
| | DG set as Power back-up during construction phase | 62.5 kVA |
| | During Operation phase (Connected load): | 600 kW |
| | During Operation phase (Demand load): | 450 kW |
| | Transformer: | 1 no. x 630 kVA |
| | DG set as Power back-up during operation phase: | 1 no. x 500 kVA |
| | Fuel used: | Diesel |
| | Details of high tension line passing through the plot if any: | NA |

48. Energy saving by non-conventional method:

1. Installation of Solar PV panels at 1% of Demand Load
2. Use of LED Lights
3. Energy efficient motors and pumps

49. Detail calculations & % of saving:

| Serial Number | Energy Conservation Measures | Saving % |
|---------------|------------------------------|----------|
| 1 | Use of solar PV panels | 1% |

50. Details of pollution control Systems

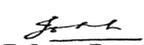
| Source | Existing pollution control system | Proposed to be installed |
|----------------|-----------------------------------|--------------------------|
| Not applicable | Not applicable | Not applicable |

| | | |
|--|------------------------|-----------------|
| Budgetary allocation (Capital cost and O&M cost): | Capital cost: | Rs. 4 Lakh |
| | O & M cost: | Rs. 1 Lakh/year |

51. Environmental Management plan Budgetary Allocation

a) Construction phase (with Break-up):

| Serial Number | Attributes | Parameter | Total Cost per annum (Rs. In Lacs) |
|---------------|-----------------------------|--|------------------------------------|
| 1 | Air Environment | Water for dust suppression | Rs.1 |
| 2 | Socio- Economic Environment | Site sanitation, Toilets, STP, safe drinking water | Rs.2 |
| 3 | - | Disinfection at site | Rs.1 |

| | | | |
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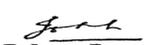
| | | | |
|----|------------------------|--|-------|
| 4 | - | Health check-up for workers, first aid kit | Rs.1 |
| 5 | - | Safety net | Rs.1 |
| 6 | Environment management | For Air, Noise, Water Analysis | Rs.1 |
| 7 | - | Site fencing & noise barrier | Rs.2 |
| 8 | - | Traffic management | Rs.1 |
| 9 | - | Vehicle maintenance, washing area, tyre cleaning | Rs.1 |
| 10 | - | Tree plantation & water utilization | Rs.1 |
| 11 | Training and awareness | Safety personal protective equipment & Training programs | Rs.1 |
| 12 | Total | - | Rs.13 |

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b) Operation Phase (with Break-up):

| Serial Number | Component | Description | Capital cost Rs. In Lacs | Operational and Maintenance cost (Rs. in Lacs/yr) |
|---------------|--------------------------|--|--------------------------|---|
| 1 | Water Environment | - | - | - |
| 2 | Sewage treatment plant | 1 no. of STP having capacity of 35 m3/day | Rs.21 | Rs.6 |
| 3 | Rain Water Harvesting | 2 no. of proposed recharge pits of size 2 m x 2 m x 2 m | Rs.3 | Rs.1 |
| 4 | Solid Waste Management | Cost for Treatment of biodegradable garbage in OWC (1 nos.) | Rs.6 | Rs.1 |
| 5 | Landscape development | 184 nos. of trees to be planted. Developed and maintained landscape area is 1,461 m2 | Rs.5 | Rs.1 |
| 6 | Air Environment | - | - | - |
| 7 | Environmental Monitoring | Monitoring and analysis of Air and Noise, water, soil etc | MoEF Approved Lab | Rs.3 |
| 8 | Energy Conservation | Solar street lighting | Rs.4 | Rs.1 |
| 9 | Fire Fighting System | - | Rs.35 | Rs.4 |
| 10 | Total | - | Rs.74 | Rs.17 |

51.Storage of chemicals (inflammable/explosive/hazardous/toxic substances)

| Description | Status | Location | Storage Capacity in MT | Maximum Quantity of Storage at any point of time in MT | Consumption / Month in MT | Source of Supply | Means of transportation |
|----------------|----------------|----------------|------------------------|--|---------------------------|------------------|-------------------------|
| Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable | Not applicable |

52.Any Other Information

No Information Available

53.Traffic Management

| | |
|---|-------|
| Nos. of the junction to the main road & design of confluence: | 1 No. |
|---|-------|



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| | | |
|-------------------------|---|----------------------|
| Parking details: | Number and area of basement: | Not Applicable |
| | Number and area of podia: | Not Applicable |
| | Total Parking area: | 1,182 m ² |
| | Area per car: | 30 m ² |
| | Area per car: | 30 m ² |
| | Number of 2-Wheelers as approved by competent authority: | 180 Nos. |
| | Number of 4-Wheelers as approved by competent authority: | 61 Nos. |
| | Public Transport: | Not Applicable |
| | Width of all Internal roads (m): | 6 m |

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| | | |
|--|--|--|
| | CRZ/ RRZ clearance obtain, if any: | Not Applicable |
| | Distance from Protected Areas / Critically Polluted areas / Eco-sensitive areas/ inter-State boundaries | Not Applicable |
| | Category as per schedule of EIA Notification sheet | 8 (a) B2 |
| | Court cases pending if any | Not Applicable |
| | Other Relevant Informations | This project has received Environment Clearance from Ministry of Environment and Forest GoI vide no. 21-670/2006-IA.III Dated 25th June 2007. We have completed construction of Residential Project as per given Environmental Clearance. We are applying for expansion of Commercial project. |
| | Have you previously submitted Application online on MOEF Website. | No |
| | Date of online submission | - |

SEAC DISCUSSION ON ENVIRONMENTAL ASPECTS

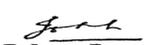
Summorisred in brief information of Project as below.

Brief information of the project by SEAC

PP submitted their application for prior Environmental clearance for total plot area of 17,400 m², FSI area of 25,064 m², Non FSI area of 11,692 m² and total BUA of 36756 m².

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a)B2.

DECISION OF SEAC

| | | | |
|--|--|--------------------------------|---|
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|--|--|--------------------------------|---|

PP has satisfactorily complied with the points raised in 80th meeting of SEAC-3.

SEAC decided to **recommend** the proposal for prior environmental Clearance.

Specific Conditions by SEAC:

- 1) PP to submit CER plan to Municipal Commissioner/District Collector and submit the acknowledgement to Member Secretary, SEIAA.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 3) SEIAA decided to grant EC for: FSI: 24274.35 m², Non-FSI:11692.00 m² and Total BUA: 35966.35 m² (Approval no-CC/0319/19, Date-17.05.2019)

SEIAA DECISION

Proposal was recommended in the 90th meeting of SEAC-3 for total plot area of 17,400 m², FSI area of 25,064 m², Non FSI area of 11,692 m² and total BUA of 36756 m².

SEIAA decided to grant EC for: FSI: 24274.35 m² Non-FSI:11692.00 m² and Total BUA: 35966.35 m² (Approval no-CC/0319/19, Date-17.05.2019)

SEIAA **decided to grant EC** subject to following conditions-

1. PP to submit CER plan to Municipal Commissioner/District Collector and submit the acknowledgement to Member Secretary, SEIAA.
2. PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.

Specific Conditions by SEIAA:

- 1) PP to submit CER plan to Municipal Commissioner/District Collector and submit the acknowledgement to Member Secretary, SEIAA.
- 2) PP Shall comply with Standard EC conditions mentioned in the Office Memorandum issued by MoEF & CC vide F.No.22-34/2018-IA.III dt.04.01.2019.
- 3) SEIAA decided to grant EC for: FSI: 24274.35 m², Non-FSI:11692.00 m² and Total BUA: 35966.35 m² (Approval no-CC/0319/19, Date-17.05.2019)

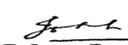
FINAL RECOMMENDATION

SEIAA have decided to grant the proposal for Prior Environmental Clearance subject to above conditions


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| | | | |
|---|-----|------------------------|---|
| 6 | P-6 | SIA/MH/MIS/251752/2022 | PARANJAPE SCHEMES (CONSTRUCTION) LTD. MAGNOLIA PROJECT by ARANJAPE SCHEMES (CONSTRUCTION) LIMITED |
|---|-----|------------------------|---|

Representative of PP Mr. Yash was present during the meeting along with environmental consultant M/s. Mahabal Enviro Engineers Pvt. Ltd.

It is noted that, the PP has submitted the application for corrigendum in EC received for proposed residential and commercial project.

Deliberations:

PP stated that, they have received an expansion in Environment Clearance vide letter dated 20.09.2019. PP further stated that, the said EC was obtained for the construction of one additional building to an existing project, which was completed as per previous EC received on 25.06.2007. PP informed that, the same fact was also mentioned in the revised EC which was received vide letter dated 20.09.2019.

PP further stated that, while applying expansion of EC on the EC MPCB Portal vide application No-UAN No.SEIAASTATEMENT-0000001583 dated 30.07.2018, they had erred to separately mention the built-up area of the older residential buildings, which were already completed as per the earlier sanction plans, EC, and Consent. PP further stated that, an area of 13,904 m² of NON-FSI area (parking, services & balconies) was not included, whereas, an excess area of 1,591m² of FSI was included in the overall built-up area mentioned in the consolidated statement. Thus, resulting in a net difference of 12,313 m² in the overall built-up area in their application. PP informed that, this happened because these are considered as NON-FSI area and were not mentioned separately in the earlier EC as per prevailing practice while obtaining the earlier EC in 2007. However, these details were indicated in the PMC Sanctioned Plans submitted at the time of obtaining the EC. PP informed that, it was mentioned in the PMC Sanctioned plan No.CC/0319/19 dated 17.05.2019 which was submitted to SEIAA during the meeting dated 29.08.2019. The said PMC sanction plan is referred in the EC letter also. However, since they had not separately mentioned the above-mentioned area in our EC application / Consolidated Statement, it was not included in the total built up area mentioned on the final EC letter dated 20.09.2019.

PP informed that, the project has the plot area 17,400 m², FSI area 23,803m², non FSI area 25,266 m² and total construction area 49,069m² and the construction work completed on site. PP further stated that, there is no additional construction proposed OR being done and there is no change in the environmental parameters also.

PP informed that, the project was considered in 137th meeting & the application was forwarded to SEIAA for further necessary action. PP further informed that, the project was considered in 243rd SEIAA meeting & SEIAA decided to refer back the proposal to SEAC-III, seeking 'Appraisal Specific' recommendations. Accordingly, the proposal was considered in 147th SEAC-3 meeting & deferred with observations viz.: 1) to submit Certified Compliance report from Regional Office MoEFCC Nagpur. 2) to submit the details chronology of the project. 3) It is noted that NGT case no. OA 38/2020 (Western Zone) is pending for final decision. PP to submit the current status of the same along with requisite documents. Accordingly, PP submitted that documents which was taken on record.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) B2.

With respect to CCR, PP stated that, they have done all the communication with Regional Office MoEF & CC, Nagpur but site visit for the same is awaited. PP further stated that, with respect to court case, the Joint committee conducted field visit on 08.12.2021 and they have submitted point-wise reply to the Joint Committee through its nodal agency (MPCB) vide letter dated 29.12.2021.

During discussion following points emerged:

1. PP to submit Certified Compliance report from Regional Office MoEFCC Nagpur.
2. PP to provide minimum 30% of total parking arrangement with electric charging facility by providing charging points at suitable places. PP to ensure that this should be provided in AC/DC combination.
3. PP to ensure that, the water proposed to use for construction phase should not be drinking water. They can use recycled water or tanker water for proposed construction.

Decision: -

After deliberation, Committee decided to recommend the proposal for Corrigendum in Environmental Clearance to SEIAA, subject to compliance of above points and outcome of the aforesaid matter pending at Hon'ble National Green Tribunal.

Item no. 31

Proposal No.:- SIA/MH/MIS/251752/2022

Type of Project: Corrigendum

Subject- Corrigendum in EC for Magnolia by Paranjape Schemes (Construction) Limited

Project Details-

Representative of PP Mr. Yash was present during the meeting along with environmental consultant M/s. Mahabal Enviro Engineers Pvt. Ltd.

It is noted that, the PP has submitted the application for corrigendum in EC received for proposed residential and commercial project.

SEAC Deliberation –

PP stated that, they have received an expansion in Environment Clearance vide letter dated 20.09.2019. PP further stated that, the said EC was obtained for the construction of one additional building to an existing project, which was completed as per previous EC received on 25.06.2007. PP informed that, the same fact was also mentioned in the revised EC which was received vide letter dated 20.09.2019.

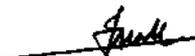
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PP informed that, the project was considered in 137th meeting & the application was forwarded to SEIAA for further necessary action. PP further informed that, the project was considered in 243rd SEIAA meeting & SEIAA decided to refer back the proposal to SEAC-III, seeking 'Appraisal Specific' recommendations. Accordingly, the proposal was considered in 147th SEAC-3 meeting & deferred with observations viz.: 1) to submit Certified Compliance report from Regional Office MoEFCC Nagpur. 2) to submit the details chronology of the project. 3) It is noted that NGT case no. OA 38/2020 (Western Zone) is pending for final decision. PP to submit the current status of the same along with requisite documents. Accordingly, PP submitted that documents which was taken on record.

The case was discussed on the basis of the documents submitted and presentation made by the proponent. All issues relating to environment, including air, water, land, soil, ecology, biodiversity and social aspects were examined. The proposal is appraised as category 8(a) B2.

With respect to CCR, PP stated that, they have done all the communication with Regional Office MoEF & CC, Nagpur but site visit for the same is awaited. PP further stated that, with respect to court case, the Joint committee conducted field visit on 08.12.2021 and they have


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submitted point-wise reply to the Joint Committee through its nodal agency (MPCB) vide letter dated 29.12.2021.

During discussion following points emerged:

1. PP to submit Certified Compliance report from Regional Office MoEFCC Nagpur.
2. PP to provide minimum 30% of total parking arrangement with electric charging facility by providing charging points at suitable places. PP to ensure that this should be provided in AC/DC combination.
3. PP to ensure that, the water proposed to use for construction phase should not be drinking water. They can use recycled water or tanker water for proposed construction.

Recommendations of SEAC-

After deliberation, Committee decided to recommend the proposal for Corrigendum in Environmental Clearance to SEIAA, subject to compliance of above points and outcome of the aforesaid matter pending at Hon'ble National Green Tribunal.

Deliberation in SEIAA-

Proposal is for corrigendum in Environmental Clearance vide letter no. SEIAA-EC-0000002017 dated 20.09.2019 for correction in FSI, NON FSI Area & Total BUA. SEAC-3 in its 161st meeting, recommended for correction in FSI & NON FSI Area mentioned in earlier EC dated: 20.09.2019.

At the outset, SEIAA asked PP whether they are in receipt of Certified Compliance Report (CCR) as mandated by MoEF&CC Office Memorandum dated 26.09.2022. PP submitted that, site visit held on 09.02.2023 and report is not received. SEIAA asked PP to submit CCR. Accordingly they have obtained the same dated 20.03.2023. SEIAA noted the same and asked PP to strictly comply with the points raised in the Certified Compliance Report (CCR) dated 20.03.2023

PP submitted that, while applying for revised EC for the said commercial building on 30.07.2018, we inadvertently forgot to separately mention the non-FSI area of 13,904 sq.m. towards the parking, services & balconies of the residential buildings, whereas, the FSI area of the existing residential buildings was mentioned higher than the actual FSI by 1591 sq.m.

The BUA which was not mentioned in the application was already appraised in the first EC dated 25.06.2007 as it pertains to the residential buildings, which were already constructed as per the earlier sanctioned plans, EC and granted with completion certificates in the year 2009 Further, these areas were also mentioned in the PMC Sanctioned plan No.CC/319/19 dated 17.05.2019, under 'Existing' areas. The said sanction plan was submitted to SEIAA during the 174th meeting dated 29.08.2019. The reference of the sanction plan is reflected in the minutes of the said meeting as well as the final EC letter dated 20.09.2019. SEIAA asked PP to submit undertaking to that effect. PP submitted the same dated 20.03.3023

SEIAA noted that the FSI, Non-FSI & total BUA mentioned in the EC letter dated 20.09.2019 need to be corrected as below —

| Sr. No. | Details | As per Application | As per EC dated 20.09.2019 | As per plan approval no. CC0319119, Date-17.05.2019 | Correction required |
|---------|-----------------|-----------------------|----------------------------|--|--------------------------|
| 1 | Total Plot area | 17,400 m ² | 17,400 m ² | 17,400 m ² | 17,400 m ² |
| 2 | FSI area | 25,064 m ² | 24,274.35 m ² | 21,002.29 m ² (Existing Buildings) + 2,801.15 m ² (Proposed Building F) = 23,803.44 m ² (Total) | 23,803.44 m ² |


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Minutes of 257th Day - 4 (Part C) meeting of SEIAA held on 10th March, 2023

| | | | | | |
|---|------------------|-----------------------------|-------------------------------|---|--------------------------------|
| 3 | Non FSI area | 11,692 m ² | 11,692.00 m ² | 24130.60 m ² (Existing Buildings including parking) + 1135.57 m ² (Proposed Building F) = 25266.17 m ² (Total) | 25,266.17 m ² |
| 4 | Total BUA | 36,756 m² | 35966.35 m² | 49,069.61 m² | 49,069.61 m² |

SEIAA observed that earlier EC issued for FSI: 24274.35 m², Non-FSI: 11692.00 m² and Total BUA: 35966.35 m² as per Plan Approval no-CC/0319/19, Date-17.05.2019 and same plan approval also mentioned the Existing parking which need to incorporate in EC.

SEIAA after deliberation decided to correct the FSI area as 23,803.44 m², Non-FSI area as 25,266.17 m² and Total BUA as 49,069.61 m² in Environmental Clearance vide letter no. SEIAA-EC-0000002017 dated 20.09.2019.

SEIAA Decision-

SEIAA after deliberation decided to grant corrigendum.


Member Secretary


Chairman